

F.No. 01(03)/Roster/CESTAT/2025-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.10.2025

ORDER NO. 197 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT, New Delhi** on 30.10.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 30.10.2025 At 02:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	C/51706/2021 Shri Akash Agarwal vs. CCE & CGST-Indore
		C/51891/2021 Supreme Trasn Port Organisation Pvt. Ltd. vs. CCE & CGST-Indore
		C/51714/2021 Shri Ammeet K Agarwal vs. CCE & CGST-Indore

Note:

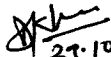
1. The hearing will take place by virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


29.10.25
(Dhruv Khurana)
Assistant Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


29.10.25
Assistant Registrar